and Brothers for the construction of houses and shops for displaced persons in Meerut.

(b) Yes.

(c) Though the exact details are still awaited from the State Government, from the records available with us it appears that the quarters are being sold to the allottees (displaced persons). In the case of claimants, the cost is being adjusted against their claims. Non-claimants are required to pay the price in cash.

Indian Delegation to China

*773. **Shri Shree Narayan Das:** Will the Prime Minister be pleased to state whether the delegation of three members led by Shri Pitamber Pant to study the Chinese economy has submitted any report to the Government of India?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): No, Sir. The delegation conducted studies in China in connection with planning work being done at the Indian Statistical Institute on behalf of the Planning Commission and the material collected has been supplied to the Institute.

हस्तिनापुर नगर

*७७४. **श्री का० मा० पांडे :** क्या पुनर्वास तथा अल्पसंख्यक कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) हस्तिनापुर नगर में एक कताई मिल और एक चीनी मिल स्थापित करने के बारे में अब तक क्या प्रगति हुई है; और

(ख) हस्तिनापुर के जिन निवासियों ने स्वयं मकान बनाने शुरू कर दिये हैं उनको सरकार क्या सुविधायें दे रही है?

पुनर्वास तथा अल्पसंख्यक कार्य मंत्री (श्री मेहर चन्द खन्ना) : (क) हस्तिनापुर में एक चीनी मिल स्थापित करने की योजना जोकि एक उद्योगपति से प्राप्त हुई है, विचाराधीन है। कताई मिल के लिए एक निजि उद्योगपति को लाईसेंन्स दिया गया है, लेकिन उस ने हाल ही में इस योजना को चलाने में भी असमर्थता प्रकट की है। किसी दूसरे उद्योगपति को ढूंढने की कोशिश की जा रही है।

(ख) अपने मकान स्वयं बनाने की सुविधाओं के लिए हस्तिनापुर के निवासियों से भारत सरकार के पास कोई प्रार्थना नहीं आई।

Low Income Group Housing Scheme

*775. **Pandit D. N. Tiwary:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether the grants of loans given to different States for Low-Income Group Housing Scheme have been fully utilised by the States for 1956-57; and

(b) if not, the names of the States which have not been able to spend the sum allotted?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): (a) Against the allocated amount of Rs. 6.78 crores, a sum of Rs. 6.33 crores was actually drawn by various States Union Territories. A statement showing amounts allocated to and drawn by each State|Union Territory is laid on the Table of Lok Sabha. [*See* Appendix II, annexure No. 115.]

(b) Andhra Pradesh, Bihar, Bombay, Kerala, Madhya Pradesh and West Bengal and certain Union Territories did not fully utilise the allocated amounts.

अम्बर चर्खा

७७६. **श्री राम शंकर लाल :** क्या वाणिज्य तथा उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) १९५७-५८ में उत्तर प्रदेश को कितने अम्बर चर्खे दिये गये; और